

30

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1559/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Zenith Birla (India) Ltd.
V/s.
BBNC Consultancy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

30	S.R. JARWALA, C.A. ZENITH BIRLA		
----	------------------------------------	--	---

N.T. More, ASU 116
Mak Law Associates
By Request

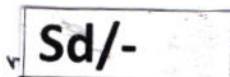


ORDER

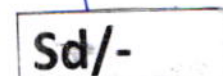
CP No. 1559/I&BP/NCLT/MB/MAH/2017

Counsel for both parties are present.

At request, on consent, list this matter on 12.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)